

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

Appeal No. 142/252/ND/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017**

**NAME OF THE COMPANY: JMKC Jewels Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 252**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner:	None		
	For the Respondent:	Mr. Manish Raj, CP for ROC, Delhi		
		Ms. Lakshmi Gurung, Standing Counsel for Income Tax Department with Ms. Easha Kadian, Advocate		

**ORDER**

Mr. Manish Raj on behalf of the ROC prays for some time to file the reply. Let steps be taken by the Petitioner to serve the Income Tax Department.

Notice to the Petitioner through Counsel.

To come up on 9<sup>th</sup> January, 2018.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**